

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**ITEM No. 130  
(IB)-1362(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

Vs.

JyotiBuildtechPvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.01.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. S.K MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Mr. Vinod Chaurasia, Mr. Nalin Kaushik,  
Advs.

For the respondent

Mr. Saurabh Kalia, Adv. for R-1

**ORDER**

List the matter on 23.01.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**